

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1771
ANSWERED ON:08.08.2006
NGOS WORKING FOR WELFARE OF TRIBALS .
Owaisi Shri Asaduddin

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government has received any complaints against NGOs which are getting grants for the welfare and development of Tribals for spreading communalism in tribal areas of some States;
- (b) If so, the details thereof;
- (c) Whether Government has stopped grants to such NGOs;
- (d) If so, the details of such NGOs;
- (e) If not, the reasons therefor; and
- (f) The steps taken or being taken or mechanism adopted by Government to ensure that the grants provided to NGOs and States for the welfare of tribals is spent judiciously?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) No complaint against any NGO for using grants released by this Ministry to spread communalism has been received by this Ministry.
- (b) to (e) Does not arise.
- (f) Since 2005-06, Ministry of Tribal Affairs has evolved a decentralised procedure to bring more transparency, and to utilize the funds judiciously for development activities in service deficient tribal areas, by active involvement of all the State Governments/Union Territory Administrations in identification, scrutiny, examination of the projects run by voluntary organisations through a multidisciplinary State Level Committee. The Ministry provides funds to only those projects of NGOs, which are recommended by the State level Committees and also reported to have utilized the funds released earlier for the purpose for which they were sanctioned.